IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 214
(IB)-3428(ND)2019

IN THE MATTER OF:

M/s. Northern Power Erectors Limited ... Applicant/Petitioner

Versus

M/s.Bharat Heavy Electricals Limited ... Respondent

Under Section: 9 of IBC Code,2016

Order delivered on 16.02.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify on 19.02.2021.

T.S. Singh
(Court Officer)